

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5813
ANSWERED ON:25.04.2001
DELAYED DELIVERY OF DEFENCE EQUIPMENTS
RAMSHETH THAKUR

Will the Minister of DEFENCE be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned `MoD shopping spree shows bad management; CAG` appearing in the Indian Express dated March 30, 2001;
- (b) if so, the action taken by the Government against the officials found responsible for delay in delivery of equipments and ammunitions, single vendor deals and faulty supplies; and
- (c) the steps taken by the Government to prevent such incidents in future?

Answer

MINISTER OF DEFENCE (SHRI JASWANT SINGH)

(a) Yes, Sir.

(b) & (c): A draft review titled `Special Audit on purchase of stores for Operation - Vijay (Kargil)` for inclusion in the Report of the Comptroller and Auditor General of India for the year ended 31.3.2000, has been received from the Director General of Audit, Defence Services in December, 2000. The observations made therein mainly relates to procurement made during operation - Vijay, delayed delivery of equipments and ammunitions, single vendor procurements and faulty supplies. These observations are being examined in consultation with the Army Headquarters.